

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 232

83/241/ND/2019

CA/277/2020, CA/381/2020, CA-89/2022

IN THE MATTER OF:

Vivek Mudgil

...

Appellant/Petitioner

Versus

M/s. Eninov Systems Pvt. Ltd. & Anr.

...

Respondent

Under Section: 241(1), 242(4) Comp. Act.

Order delivered on 20.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. D Verma

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 21.05.2024.

Sd/-
(COURT OFFICER)